

**Central Administrative Tribunal
Principal Bench**

OA No. 2179/2015

New Delhi this the 27th day of October, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Kavita Kumari D/o Sh. Nain Singh,
Aged 33 years, TGT Social Science
R/o V&PO Allipur,
Ballabgarh (Faridabad)
2. Neelam Rani D/o Sh. Rajbir Singh,
Aged 24 years, TGT Sanskrit,
R/o Vill. Nainnagla, Post-Gulawad,
Teh.& Distt. Palwal-121107
3. Rachna D/o Sh. Udey Bhan,
Aged 28 years, TGT Sanskrit,
R/o H.No. 103, Garg Colony,
Gali No.3, Ballabgarh (Hr.)
4. Raj Kumari D/o Sh. Chatar Singh,
Aged 33 years, PGT Pol. Sc.
R/o H.No. 1725, Gali No.E 54,
Molar Band, Badarpur
5. Kushma Devi D/o Sh. Dhan Singh,
Aged 33 years, TGT S. ST.
R/o V & PO Kaurali, Ballabgarh (Hr.)
6. Jyoti Sharma D/o RoopKishan Sharma,
Aged 29 years, TGT Home Sc.
R/o A-1602, Green Field Colony,
Faridabad
7. Swati Jaiswal D/o Sh. Vijay Jaiswal,
Aged 27 years,
R/o 699/7, Gurudwara Rd. Jawahar Colony,
Faridabad

-Applicants

(By Advocate: Mr. Srigopal Aggarwal)

VERSUS

1. GNCT of Delhi through
Chief Secretary,
Delhi Secretariat,
IP Estate, Govt. of NCT of Delhi,
New Delhi

2. Director of Education,
Directorate of Education,
Old Secretariat, Delhi

-Respondents

(By Advocate: Mr. Anmol Pandita for Mr. Vijay Pandita)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

Learned counsel for the applicants submits that the applicants have got the relief claimed in the OA and accordingly prays for disposal of the OA. In the circumstances, the OA is disposed of as no further orders are necessary. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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